
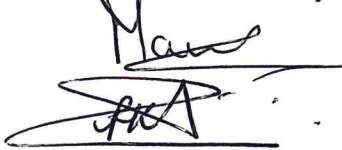

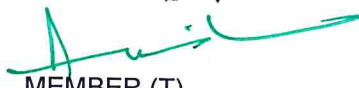


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|---|---------|----------|---|
| CP 25/14 C/W CA 1/2015 | IA 55/17 in TP 57/16 a/w TP 41/16 | Hearing | 397/ 398 | M.K. Ramachandra & 3 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 10 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--|------------------------|---|
| 1. | B C Thiruvengadam Counsel for petitioner is present. IA 55/17 and CA 1/2015 are listed today. Counsel for respondent requested time as his senior counsel is unable to attend the Tribunal today. | Respondent's counsel |  |
| 2. | A. K. Arora Petitioner has filed rejoinder. List it on 16.09.2017. | Adv. for Petitioner |  |
| |  MEMBER (J) | |  MEMBER (T) |